

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:4385  
ANSWERED ON:22.04.2002  
JOBS ON COMPASSIONATE GROUNDS  
AMAR ROY PRADHAN

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) the names and designations of officials under his Ministry who expired while in service during last three years, year-wise and office-wise; (b) the names of those whose eligible dependents have been provided With the suitable jobs on compassionate grounds;
- (c) the names of those who have not yet been provided with the jobs an compassionate grounds; and
- (d) the time by which the jobs are likly to be provided to all such eligible dependents of deceased officials?

**Answer**

THE MINISTFR OF STATE JFOR FOOD P1t0CESSING INDUSTRIES(PROF. CHAMAN LAL GUPTA)

(a) The details of the officials who expired during the last three years are given as under- 1999-2000:

(1) Shri Suraj Bhan, Deputy Director (Consultancy) Ministry of Food Processing Industries, New Delhi

(2) Shri K.R. Mahajan, Junior Inspecting Officer, Office of the Deputy Director (Fruit & Vegetable Preservation), Northern Region, New Delhi. 2000-2001:

(1) Shri J.N. Sharma, Assistant, Ministry of Food Processing Industries, New Delhi

(2) Shri D.K Gupta, Lower Division Clerk, Ministry of Food Processing Industries. 2001-2002. NIL

(b) The eligible dependents of S/Shri Suraj Bhan, K.R. Mahajan and D.K. Gupta have been provided suitable jobs.

(c) The dependent of Late Shri J.N. Sharma.

(d) Eligibility for compassionate appointments is determined on the basis of the pecuniary circumstances of the family of the dece~ and the appointment is restricted to five per cent of the total direct recruitment vacancies arising in a particular year, as per instructions of Department of Personnel & Training, Cases exceeding five per cent quota are circulated to other Government Departments for appointment and as such no firm date can he indicated.